

4. Financial aid from Government of India to raise the educational standard of E.H.P. colleges.
5. E.H.P. block dispensaries should be opened.
6. The rules and regulations of E.H.P. Colleges should be same
7. There should be internship in civil hospitals.
8. Bus pass facilities should be provided to the E.H.P. students

(c) None of the demands has been accepted by the Government as the Inquiry Committee set up for the purpose is likely to submit its report on expiry of its term on 30th April, 1990.

Sardar Sarovar Project

4452. SHRI CHIRANJI LAL SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) details and main features of Sardar Sarovar Project; and

(b) by what time it will be fully commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Sardar Sarovar Project for irrigation 1.79 million ha. in Gujarat and for providing 1450 MW of Hydro-power for peaking. The project envisages construction of a concrete gravity dam 1200 m. long and 124 m. high above river bed and a power complex envisaging River Bed Power House located underground with six units of 200 MW each and a canal head power house with 5 units of 50 MW each. The Navegaon Canal of this project will also carry water for irrigation in Rajasthan.

(b) The construction of the Dam and Power House Complex is expected to be completed by 1998 and that of the Canal and CAD works by 2003-04.

[Translation]

Special Emphasis on Coarse Cloth

4453. SHRI HARIKEWAL PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to lay special emphasis on the production of coarse cloth for the general public of the country; and

(b) if so, the efforts being made in this direction?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

Removal of Jhuggis from DIZ Area, New Delhi

4454. SHRI KALPNATH SONKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of Jhuggis have been erected illegally during last 3-4 months in DIZ area and Kali Bari, New Delhi; and

(b) if so, the action taken by Government for removal of these Jhuggies?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). C.P.W.D. have reported encroachment by about 350 jhuggies in the DIZ area during the last 3-4 months. This matter was